

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

20. C.P. (IB)-534/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.08.2018**

NAME OF THE PARTIES: Anchal Technovations Pvt. Ltd.

v/s.

Reliance Communication Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

Both sides present. At requests, list this matter on 27.08.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

/SA/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)